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GOVERNMENT OF MANIPUR
SECRETARIAT: HOME DEPARTMENT

NOTIFICATION

Imphal, the 20th October, 2025

No. H-3401/2/2025-HD-HD: The following Notification No. S.O. 4698(E) dated 16th October, 2025 of the Ministry of Home Affairs (Office of the Registrar General, India), New Delhi published in the Gazette of India, Extraordinary No. 4569 dated 16th October, 2025 is hereby republished in the Manipur Gazette for information of the general public.

A. SUBHASH SINGH,
Additional Secretary (Home),
Government of Manipur.

MINISTRY OF HOME AFFAIRS
(Office of Registrar General, India)

N O T I F I C A T I O N

New Delhi, the 16th October, 2025

S.O. 4698(E).- In exercise of the powers conferred by section 17A of the Census Act, 1948 (37 of 1948) read with rule 6D of the Census Rules, 1990, the Central Government hereby extends the provisions of the said Act for conduct of pre-test of first phase of Census of India, 2027. The pre-test of first phase of Census of India 2027 that is Houselisting and Housing Census in selected sample areas shall be conducted from 10th November, 2025 to 30th November, 2025 in all States and Union Territories. There shall also be an option for self-enumeration from 1st November, 2025 to 7th November, 2025.

[F.No. 9/8/2025-CD(Cen)]

MRITUNJAY KUMAR NARAYAN, Registrar General and Census Commissioner, India

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Digitally signed by
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